

(8)

**F. No. 13-01/CESTAT/CPIO-ND/VPP/2018**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

ID No: 13-01/2018

Subject: Information under Right to Information Act 2005.

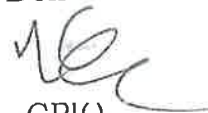
Sir/Madam,

Please refer to your RTI application No. DODAF/R/2017/80297 dated 01.01.2018), and our ID No. 13-01/2018, the information received from **Dy. Registrar (Admin)**, CESTAT New Delhi containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Date: 12.01.2017

To,

1. Sh. Rajesh Pal  
Q. No.2032/A, Type-II,  
Modern Coach Factory,  
Lalganj, Raebareli- 229120

Copy to

1. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



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F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 04.01.2018

I.D. No. 13-01/2018

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 22.12.17 filed by Shri Rajesh Pal in CPIO I.D. No. 13-01/2018, and Ministry's F. No. R.20011/280/2017-Ad.IC(CESTAT) dated 27.12.2017, the information sought by the applicant does not relate to CESTAT, hence the application is rejected.

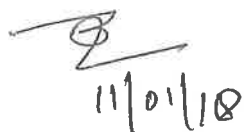
Yours faithfully,



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

CPIO/A.R. , C.E.S.T.A.T., N.Delhi.



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**F. No. 13-01/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-01/2018**

Subject: Information sought under RTI Act, 2005.  
Sir/Madam,

Please refer to RTI application of Shri/Smt. Rajesh Pal (No. DODAF/R/2017/80297 dated 01.01.2018) under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-01/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before **15.01.2018** directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

*This RTI is received by transfer from the U.S. Ad IC*

For Compliance to:

**1. DR (Admin.)**

Copy to:

1. Sh. Rajesh Pal  
Q. No.2032/A, Type-II,  
Modern Coach Factory,  
Lalganj, Raebareli- 229120

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

*[Handwritten Signature]*

CPIO  
CESTAT New Delhi  
Date: 02.01.2018

②  
o/c

SIGN. (DISPATCH SECTION)  
03 JAN 2018

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI-110066  
04 JAN 2018  
SIGN. (DISPATCH SECTION)

*[Handwritten Signature]*  
4/1/18

ID - 18-04/2018

Recd  
01/01/2018

**RTI MATTER**

F. No. R20011/280/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

New Delhi, 27<sup>th</sup> Dec, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi - 66.

**Subject:** - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 18.12.2017 from Sh. Rajesh Pal, Raebareli. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl:** - As above

Yours faithfully,

(S. Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

No: 675221/2017-RTI Cell



Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*\*\*

North Block, New Delhi  
Dated: 22/12/17

OFFICE MEMORANDUM

Subject: As mentioned in RTI application

Please find enclosed herewith an RTI Application/Appeal received in the RTI Cell on date 21/12/17 from: M/a Social Justice and Empowerment dated 18/12/17 in respect of Shri/Smt/Ms. Rajesh Pal regarding no mentioned above which concerns the CPIO/Appellate Authority - US (Ad. IA & B)

2. The RTI Application/Appeal is being transferred/forwarded to the US (Ad. IC) US (Ad. Ed) US (MCC) US (CA-9) after going through the allocation of Business Rules of the Government of India/Induction material of the Department of Revenue as the subject matter pertains to the above mentioned Ministry/Department/Office/CPIO.

3. Final reply may be sent to the applicant directly by the concerned CPIO/Appellate Authority within the stipulated time frame under the RTI Act, 2005. A copy of the final reply may also be endorsed to this cell for information.

Encl: as above

(Shashi Arora)  
Section Officer, RTI Cell  
Tel: 23095588

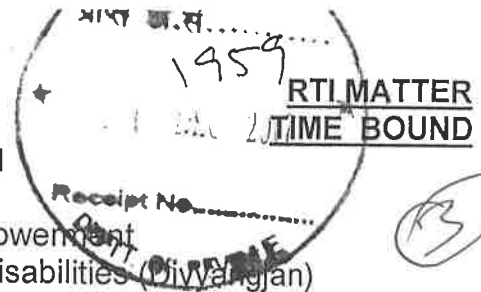
To

- ① US (Ad. IA & B)
- ② US (Ad. IC)
- ③ US (Ad. Ed)
- ④ US (MCC)
- ⑤ US (CA-9)

26/12  
So (Ad-IC)

22/12  
M. Kumar Sh. Neeraj / Sh. Kishan

SP- 0040



**No. A-43011/421/2017-RTI**  
 Government of India  
 Ministry of Social Justice and Empowerment  
 Department of Empowerment of Persons with Disabilities (Divyangjan)  
 \*\*\*\*\*

Pt. Deendayal Antyodaya Bhawan, C.G.O. Complex,  
 Lodhi Road, New Delhi – 110 003.  
 Dated 18<sup>th</sup> December, 2017

**OFFICE MEMORANDUM**

**Subject :- Information sought under the RTI Act, 2005 by Shri Rajesh Pal, Q. No. 2032/A, Type-II, Modern Coach Factory, Lalganj, Raebareli, Uttar Pradesh- 229120.**

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Under Rule 6 (3) of the Right to Information Act, 2005, the undersigned is directed to forward herewith a copy of the application/representation vide Registration No. DODAF/R/2017/80297 dated 18.12.2017 of Shri Rajesh Pal, Q. No. 2032/A, Type-II, Modern Coach Factory, Lalganj, Raebareli, Uttar Pradesh- 229120 seeking information under the RTI Act, 2005. The RTI application fee has been received Online vide Registration No. DODAF/R/2017/50520 dated 16-12-2017.

- The information sought by the applicant may be furnished/provided/sent directly to the applicant as per the instructions contained in the RTI Act, 2005 within the stipulated time.
- While furnishing/providing/sending the information, the applicant may also be informed of the Name, Designation, Address of the First Appellate Authority for preferring appeal, if the applicant is not satisfied with the information.

✓ Enclo.:- As stated above ✓

*(Signature)*  
 18/12/2017  
 (A.K. Mandal)

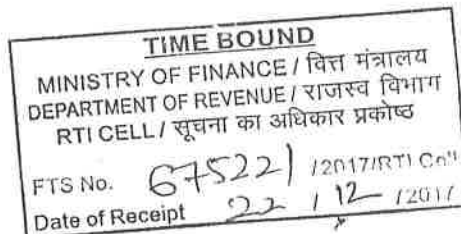
Under Secretary to the Government of India  
 Tel. No. 011-24365053

To, -

The CPIO, RTI Cell, All the Ministries/Departments of the Government of India as per the list enclosed.

Copy to:-

Shri Rajesh Pal, Q. No. 2032/A, Type-II, Modern Coach Factory, Lalganj, Raebareli, Uttar Pradesh- 229120:- Your RTI Application vide Registration No. DODAF/R/2017/80297 dated 18.12.2017 is being transferred to the concerned Public Authorities under Section 6 (3) of RTI Act, 2005. The applicant is requested to contact the above mentioned Public Authorities for further information in the matter.



1) Ad. I A & B  
 2) Ad. IC  
 3) Ad. ED  
 4) I TCC  
 5) (x-9)

## RTI REQUEST DETAILS

2

Registration No. : DODAF/R/2017/80297

Date of Receipt : 18/12/2017

Transferred From : Department of Personnel &amp; Training on 18/12/2017 With Reference Number : DOP&amp;T/R/2017/82292

Remarks : Some of the information sought such as vacancies posts in all Ministries is scattered across all public authorities (PA) and in terms of section 6 (1) & DOPTO.M.No.10/2/2008-IR dt 12/06/2008, applicant may apply to concerned PA and obtain info. Nevertheless RTI is marked to Concerned CPIO in DoPT and transferred under section 6 (3) to central recruiting agencies UPSC and SSC and to D/o Exp and D/o Empowerment of PWD to provide you any compiled information in their records.

Type of Receipt : Electronically Transferred from Other Public Authority

Language of Request : English

Name : RAJESH PAL

Gender : Male

Address : Q.NO. 2032/A, TYPE-II, , MODERN COACH FACTORY, LALGANJ, RAEBARELI, Pin:229120

State : Uttar Pradesh

Country : India

Phone No. : Details not provided

Mobile No. -9650384804

Email : starrajeshpal@gmail.com

Status(Rural/Urban) : Urban

Education Status : Graduate

Letter No. : Details not provided

Letter Date : Details not provided

Is Requester Below Poverty Line ? : No

Citizenship Status : Indian

Amount Paid : 0 (RTI fee is received by Department of Empowerment of Person with Disabilities (Divyangjan) (original recipient) )

Mode of Payment : Payment Gateway

Request Pertains to :

Information Sought : please provide following information.  
1- What percentage of reservation is for the Divisions in the inter-departmental promotions of all the Ministry of India. If so, please give a copy of the rule.  
2 - In all the departments of all the Ministry of India, from 2001 to 2017, how many posts and how many vacancies are available for the people.  
3 - What steps have been taken to all the Ministry of India for empowerment of its volunteer employees. Please be kind to provide a copy.

Original RTI Text : please provide following information.  
1- What percentage of reservation is for the Divisions in the inter-departmental promotions of all the Ministry of India. If so, please give a copy of the rule.  
2 - In all the departments of all the Ministry of India, from 2001 to 2017, how many posts and how many vacancies are available for the people.  
3 - What steps have been taken to all the Ministry of India for empowerment of its volunteer employees. Please be kind to provide a copy.

## RTI Request &amp; Appeal Management Information System(RTI-MIS)



HOME    SEARCH    REGISTER    MY RTI APPLICATIONS    APPEAL REQUESTS    UTILITIES    HELP    LOGIN / REGISTER

LOGOUT

## UPDATE ONLINE REQUEST

**Public Authority:** Department of Empowerment of Person with Disabilities (Divyangjan)

**Role :** Nodal Officer

**User :** Arun Kumar Mandal

<b>RTI Request Registration No.</b>	DODAF/R/2017/80297	<a href="#">View request Details</a>
<b>Date of Receipt</b>	18/12/2017	
<b>Transferred From</b>	Department of Personnel & Training on 18/12/2017 Reference Number : DOP&T/R/2017/82292	
<b>Remarks</b>	Some of the information sought such as vacancies posts in all Ministries is scattered across all public authorities (PA) and in terms of section 6 (1) & DOPTO.M.No.10/2/2008-IR dt 12/06/2008, applicant may apply to concerned PA and obtain info. Nevertheless RTI is marked to Concerned CPIO in DoPT and transferred under section 6 (3) to central recruiting agencies UPSC and SSC and to D/o Exp and D/o Empowerment of PWD to provide you any complied information in their records.	
<b>Personal Details:-</b>		
<b>Name</b>	RAJESH PAL	
<b>Gender</b>	Male	
<b>Address</b>	Q.NO. 2032/A, TYPE-II, , MODERN COACH FACTORY, LALGANJ, RAEBARELI, Pin:229120	
<b>State</b>	Uttar Pradesh	
<b>Country</b>	India	
<b>Status</b>	Urban	
<b>Education Qualification</b>	Graduate	
<b>Phone No.</b>	Details not provided	
<b>Mobile No.</b>	-9650384804	
<b>Email-ID</b>	starrajeshpal@gmail.com	
<b>Request Details :-</b>		
<b>Citizenship</b>	Indian	
<b>Is the Requester Below Poverty Line</b>	No	
<b>Amount Paid</b>	₹0 Fee for this request has already been received by Department of Empowerment of Person with Disabilities (Divyangjan) (original recipient) vide registration number DODAF/R/2017/50520.	
<b>Does it concern the Life or Liberty of a Person ?</b>	No(Normal)	
<b>Text of RTI Application :</b>		
<p>please provide following information.</p> <p>1- What percentage of reservation is for the Divisions in the inter-departmental promotions of all the Ministry of India. If so, please give a copy of the rule.</p> <p>2 - In all the departments of all the Ministry of India, from 2001 to 2017, how many posts and how many vacancies are available for the people.</p> <p>3 - What steps have been taken to all the Ministry of India for empowerment of its volunteer employees. Please be kind to provide a copy.</p>		
<b>Remarks for You :</b>		
<p>please provide following information.</p> <p>1- What percentage of reservation is for the Divisions in the inter-departmental promotions of all the Ministry of India. If so, please give a copy of the rule.</p> <p>2 - In all the departments of all the Ministry of India, from 2001 to 2017, how many posts and how many vacancies are available for the people.</p> <p>3 - What steps have been taken to all the Ministry of India for empowerment of its volunteer employees. Please be kind to provide a copy.</p>		
<b>Request document</b>	Request document not provided.	
<b>* Mode of Action</b>	<input type="radio"/> Choose Mode of Action <input type="radio"/> Online Forwarding <input type="radio"/> Physical Forwarding	
<div style="text-align: center;"> <input type="button" value="CANCEL"/>    <input type="button" value="SUBMIT"/> </div>		